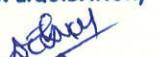


List of Statutory Dues - M/s. Landmark Housing Project Chennai Private Limited (in Liquidation) as on 15.11.2025						
S. No.	Name of the Operational Creditor	Principal Amount Claimed	Interest Claimed	Total Amount Claimed	Amount Admitted	Remarks
1	Office of the Assistant Commissioner of Central Excise & GST	₹ 148,296,621.00	₹ 372,618,429.00	₹ 520,915,050.00	₹ 0.00	
2	Employees Provident Fund Organisation	₹ 1,789,080.00	₹ 0.00	₹ 1,789,080.00	₹ 1,789,080.00	
3	Office of Assistant Commissioner of Income Tax	₹ 587,103,096.00	₹ 0.00	₹ 587,103,096.00	₹ 170,128,961.00	The Admitted amount revised from provisional admitted amount of Rs.31,33,22,536.00/- as per the Income Tax appeal order and the same was placed before NCLT in IA/1863/2025 filed on 15.11.2025
4	Commercial Taxes Department	₹ 2,378,393.00	₹ 0.00	₹ 2,378,393.00	₹ 2,378,393.00	
Total			₹ 1,112,185,619.00	₹ 174,296,434.00		

LANDMARK HOUSING PROJECTS CHENNAI
PRIVATE LIMITED (IN LIQUIDATION)


LIQUIDATOR